

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A.No.5-15 in CIVIL APPEAL NO(s). 6166 OF 1999

U.O.I. & ORS

Appellant (s)

VERSUS

RAKESH KUMAR ETC. ETC.

Respondent(s)

(For directions/clarification of court's order dt.30.03.2001 and permission to file Appln. for clarification

and office report )

(FOR FINAL DISPOSAL)

WITH W.P(C) NO. 104 of 2003

(With Appln.(s) for interim relief and office report)

Date: 05/12/2005 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Appellant(s)

Mr. D.S. Mahra, Adv.

Mr. Bimal Roy Jad, Adv.

For Respondent(s)

Mr. R. Mohan, ASG

Mr. A. Subba Rao, Adv.

Mohd. Youseff, Adv.

Mr. Rudreshwar Singh, Adv.

Mr. P. Parmeshwaran, Adv.

Mr. Javed Mahmud Rao, Adv.

Mr. Naresh Kaushik, Adv.

Ms. Shilpa Chohan, Adv.

Mohd. Shahid Hussain, Adv.

Mrs Lalita Kaushik ,Adv

Mr. Subramonium Prasad ,Adv

Mr. Ravindra Srivastava, Sr.Adv.

Mr. E.R. Kumar, Adv.

Mr. Sumit Goel, Adv. for

M/S P.H. Parekh & Co. ,Adv.

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Mr. T.V. Ratnam, Adv.

UPON hearing counsel the Court made the following

O R D E R

Post after Christmas Holidays.

(R.K. Dhawan)

Court Master

(Anand Singh)

Court Master